

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

16.5.97

None present for the parties even
in the second round.

Copy of order sent to
1. Reg. Mid. Pelt.
Videnc. 92.
Date. 29.5.97

2. Rm
2015
(1-3)

The OA is dismissed
in default for non-prosecution
on the part of the applicant.

(O.P. Sharma)
Adm. Member

C. Krishna
(गोपाल कृष्णा)
(Gopal Krishna)
उपाध्यक्ष
Vice Chairman

Part II and III destroyed
in my presence on 20/5/03
under the supervision of
section officer () as per
order dated 1/3/03

Section officer (Record)